

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR**

ORDER SHEET

ORDERS OF THE TRIBUNAL

17.07.2012

OA No. 483/2012

Mr. Surendra Singh, Counsel for applicant.

Heard learned counsel for the applicant. He has submitted a representation dated 25.06.2012 (Annexure A/8). The impugned order of transfer is dated 12.07.2012 (Annexure A/1). Thus it is clear that transfer order is subsequent to the representation filed by the applicant. From the perusal of the transfer order, it is not clear whether the respondents have taken into consideration the points raised by the applicant in his representation dated 25.06.2012 while issuing the transfer order. Therefore, in the interest of justice, the respondents are directed to decide the representation of the applicant dated 25.06.2012 (Annexure A/8) by a speaking & reasoned order within a period of one month from the date of receipt of a copy of this order. Till then the respondents are directed to maintain status quo qua the applicant with regard to the impugned order dated 12.07.2012 (Annexure A/1) as it exists today.

With these observations, the OA is disposed of with no order as to costs.

Anil Kumar
(Anil Kumar)
Member (A)

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